

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.85/(MAH)/2010
MA No. 93/2017

CORAM:

Present:


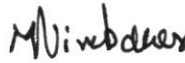
SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2017

NAME OF THE PARTIES: Rasik Zumberlal Luniya & Ors.
V/s.
Anand Shelters Developers and Builders Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Sheelaug Shah	Counsel i/b Mr. Deepak Deshpande for Petitioner.	
2.	Minalgini Nimbekar i/b S.D. Desai law	Adv. for Res.	

ORDER

MA 93/2017 IN TCP 85/ NCLT/MB/MAH/2010

1. Learned Representative is present.
2. From the side of the Petitioner seeking extension of time for filing of the Rejoinder, which was earlier fixed for 17.07.2017. Undertakes to file the Rejoinder on or before 08.09.2017, copy in advance to the other side.
3. Matter is adjourned to **25.09.2017**.

Sd/- :

BHASKARA PANTULA MOHAN

Member (Judicial)

Date : 18.08.2017

Sd/- -

M.K. SHRAWAT

Member (Judicial)